

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-112/2003/5273/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Nayan Shankar Baruah,
District and Sessions Judge,
Morigaon.

Dated Guwahati the th 16 June, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJM/3321 Dated 13.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.06.2023**. Further, The Addl. Sessions Judge-cum-Special Judge (POCSO), Morigaon and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-112/2003/5274/A, dated , 16-06-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
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